

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 529 of 1995

Thursday this the 6th day of July, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

M. Koyamma Koya,  
Trained Graduate Teacher,  
Government High School,  
Androth res.at Maplat,  
Androth Island.

.... Applicant

(By Advocates M/s M.R.Rajendran Nair & R.Sreeraj)

Vs.

1. Union of India, represented by  
Secretary to Government of India,  
Ministry of Human Resources  
Development, Department of  
Education, Shastri Bhavan, N.Delhi.

2. The Administrator,  
Union Territory of Lakshadweep,  
Kavaratti.

3. The Secretary, Education,  
Union Territory of Lakshadweep,  
Kavaratti.

... Respondents

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

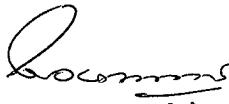
Applicant seeks a declaration that the posts of Headmaster/Assistant Educational Officer can be filled up only by promoting Trained Post Graduate Teachers. We find that applicant has made A4 representation in this behalf and that it is pending consideration before first respondent. We direct first respondent to consider the representation on merits and pass a reasoned order thereon

within four months from today.

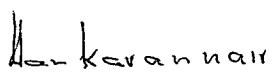
2. Applicant will forward a copy of the Original Application and a copy of this order to first respondent forthwith.

3. Application is disposed of as aforesaid.  
No costs.

Dated the 6th day of July, 1995.

  
S.P. BISWAS

ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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